## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 96 OF 2015**

**Dated:** 10<sup>th</sup> May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Kerala State Electricity Board Ltd. .... Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Mr. P. V. Dinesh

Ms. Arushi Singh

Counsel for the Respondent(s) : -

## **ORDER**

List the matter on <u>26-07-2018</u>, as requested by learned counsel appearing for the Appellant.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Bn/pr